

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:861

ANSWERED ON:14.08.2012

IMPLEMENTATION OF DISASTER MANAGEMENT ACT

Chowdhury Shri Adhir Ranjan;Gawali Patil Smt. Bhavana Pundlikrao

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has conducted any review of the implementation of the Disaster Management Act, 2005;
- (b) if so, the details of the findings thereof;
- (c) whether many State Governments have suggested changes in the said Act including bringing about flexibility therein; and
- (d) if so, the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d): Yes Madam. A Task Force has been constituted on 23rd December, 2011 for review of the Disaster Management Act, 2005 under the Chairmanship of Dr. P.K. Mishra, former Secretary, Department of Agriculture & Cooperation, Ministry of Agriculture, Government of India and presently Chairman, Gujarat Electricity Regulatory Commission, Gujarat. The mandate of the Task Force is as under:-

- (i) To gather information from States/UTs/other Stakeholders regarding concerns/limitations being faced by the States/UTs in implementation / administration of the Disaster Management Act, 2005.
- (ii) To study the existing such Acts/best practices on the subject globally and consider its adoption in Indian scenario.
- (iii) To consult and hold workshops on Regional/National levels to discuss with States/UTs/other Stakeholders regarding the implementation/administration of the Act in the States/UTs and the imperative need, if any, towards amendments in the Disaster Management Act, 2005.
- (iv) To suggest necessary modifications/amendments, if any, in the Disaster Management Act, 2005 based on suggestions and deliberations with States/UTs/other Stakeholders.

The Task Force has circulated the questionnaire for seeking comments/ views of all the stakeholders including the State Governments and Union Territories on DM Act, 2005. It has held consultations with representatives of the State Governments/UT Administrations/State Disaster Management Authorities at Regional Workshops held on 30.4.2012 at Shillong (NE states), 24.5.2012 at Hyderabad (Southern states), 1.6.2012 at Ahmedabad (Western States), 7.6.2012 at Chandigarh (Northern States) and 11.6.2012 at Bhubaneswar (Eastern States). It has also held consultations/ discussions with National Disaster Management Authority (NDMA), National Institute of Disaster Management (NIDM), Department of Agriculture & Cooperation, Ministry of Agriculture, Department of Expenditure, Ministry of Finance, National Executive Committee (NEC), Ministry of Home Affairs and NGOs, UN and other International Agencies.

The Task Force is expected to finalize and submit its report to the Government by 30th September, 2012 for appropriate action.